## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 10/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2017

NAME OF THE PARTIES: M/s. Lasa Supergerics Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Asit Sightawas Achieves February

Common Order

CSP No. 05/230-232/NCLT/MB/MAH/2017

CSP No. 06/230-232/NCLT/MB/MAH/2017

CSP No. 07/230-232/NCLT/MB/MAH/2017

CSP No. 08/230-232/NCLT/MB/MAH/2017

CSP No. 09/230-232/NCLT/MB/MAH/2017

CSP No. 10/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on  $22 \cdot 23$ , 2017

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)